



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 09.08.2024

NOTICE

Please take notice that the following matters listed in the Court – III on 09.08.2024 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 104 of 2022 & I.A. No. 2108 of 2022 (PH)	Brajesh Kumar Vs. Praveen Kumar Bohra & Ors. With	Sitikanth Nayak	Raghav-R1 Kamal Kant Jha Priyanka-R2 Vatsala Kak
2.	Comp. App. (AT) No. 105 of 2022 & I.A. No. 2112 of 2022 (PH)	Brajesh Kumar Vs. Rajesh Dadhia & Ors.	Sitikanth Nayak	Raghav-R1 Kamal Kant Jha Priyanka-R2

By order of Hon'ble Chairperson
-Sd/-
Registrar